

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 17<sup>th</sup> AUGUST 2016**

No. 200 A: The Court has been pleased to allow the Civil Judge (Junior Division), named in Column No. 02, to get the 1<sup>st</sup> increment in the Civil Judge (Junior Division) scale of pay with effect from the dates as noted against their names in Column No. 05 of the table given below:

Sl. No.	Name of the officer with designation and present place of posting.	Date of Joining	Date of passing of examination for the purpose	Date of grant of 1 <sup>st</sup> increment
01.	02.	03.	04.	05.
1.	Sri Ashok Kumar III, S.D.J.M.-cum-P.M. (J.J. Board), Jamshedpur	26.04.2011	05.02.2016	<b>05.02.2016</b>
2.	Md Faheem Kirmani, S.D.J.M.-cum-P.M. (J.J. Board), Ranchi	26.04.2011	05.02.2016	<b>05.02.2016</b>
3.	Sri Anand Mani Tripathi, Railway Judicial Magistrate, Sahebganj	25.04.2011	05.02.2016	<b>05.02.2016</b>
4.	Sri Surya Mani Tripathi, Nyayadhikari, Jhumari Tilaiya, Koderma	25.04.2011	05.02.2016	<b>05.02.2016</b>
5.	Sri Santosh Anand Prasad, Judicial Magistrate-cum- Civil Judge (Junior Division), Ghatshila (Jamshedpur)	19.01.2011	05.02.2016	<b>05.02.2016</b>
6.	Sri Neeraj Kumar, Railway Judicial Magistrate, Madhupur at Deoghar	20.01.2011	05.02.2016	<b>05.02.2016</b>
7.	Sri Purushottam Kumar Goswami, S.D.J.M., Rajmahal (Sahebganj)	21.04.2011	05.02.2016	<b>05.02.2016</b>
8.	Ms. Arti Mala, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Junior Division), Ramgarh	20.01.2011	05.02.2016	<b>05.02.2016</b>
9.	Ms. Manju Kumari, Civil Judge (Junior Division)-cum- P.M. (J.J. Board), Giridih	21.01.2011	05.02.2016	<b>05.02.2016</b>
10.	Sri Manoranjan Kumar No. II, Civil Judge (Junior Division), Dhanbad	20.04.2011	05.02.2016	<b>05.02.2016</b>
11.	Md. Umar, Railway Judicial Magistrate, Dhanbad	21.04.2011	05.02.2016	<b>05.02.2016</b>
12.	Sri Parth Sarthi Ghosh, S.D.J.M.-cum- Judge Incharge, Chaibasa	19.01.2011	05.02.2016	<b>05.02.2016</b>
13.	Miss Divya Mishra, S.D.J.M.-cum- Civil Judge (Junior Division)-cum-Judge Incharge-cum- P.M. (J.J. Board), Koderma	26.04.2011	05.02.2016	<b>05.02.2016</b>
14.	Sri Manoj Kumar Prajapati, J.M.-cum- Judge Incharge-cum-Civil Judge (Junior Division), Garhwa	19.01.2011	05.02.2016	<b>05.02.2016</b>
15.	Ms. Shweta Kumari No. II, S.D.J.M.-cum- Judge Incharge-cum-Civil Judge (Junior Division)-cum- P.M. (J.J. Board), Chatra	24.01.2011	05.02.2016	<b>05.02.2016</b>
16.	Sri Vishal Gaurav, Civil Judge (Junior Division)-cum-J.M., Jamshedpur	19.01.2011	05.02.2016	<b>05.02.2016</b>
17.	Sri Kusheshwar Sinku, J.M.-cum-Judge Incharge-cum- Addl. Civil Judge (Junior Division), Bokaro	21.01.2011	05.02.2016	<b>05.02.2016</b>

17-08-2016

Sl. No.	Name of the officer with designation and present place of posting.	Date of Joining	Date of passing of examination for the purpose	Date of grant of 1 <sup>st</sup> increment
01.	02.	03.	04.	05.
18.	Miss Rajshree Aparna Kujur, J.M.-cum-Addl. Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Bokaro	18.01.2011	05.02.2016	<b>05.02.2016</b>
19.	Sri Vimal Johnson Kerketta, Judicial Magistrate-cum-Addl. Railway Magistrate, Dhanbad	17.01.2011	05.02.2016	<b>05.02.2016</b>
20.	Sri Anup Tirkey, S.D.J.M.-cum-Judge Incharge-cum- P.M. (J.J. Board), Sahebganj	22.01.2011	05.02.2016	<b>05.02.2016</b>
21.	Sri Nitish Nilesh Sanga, Law Officer, Law (Judicial) Department, Ranchi	20.01.2011	05.02.2016	<b>05.02.2016</b>
22.	Ms. Kumari Jiv, J.M.-cum- Addl. Civil Judge (Junior Division)-cum- P.M. (J.J. Board), Dhanbad	04.02.2011	05.02.2016	<b>05.02.2016</b>
23.	Ms. Kamala Kumari, Civil Judge (Junior Division)-cum-Judge Incharge, Hazaribagh	24.01.2011	05.02.2016	<b>05.02.2016</b>
24.	Sri Sandeep Nishit Bara, S.D.J.M.-cum-Judge Incharge-cum- Civil Judge (Junior Division),P.M. (J.J. Board), Latehar	24.01.2011	05.02.2016	<b>05.02.2016</b>
25.	Sri Arbind Kachchap, , J.M.-cum- Addl. Civil Judge (Junior Division), Jamshedpur	20.01.2011	05.02.2016	<b>05.02.2016</b>
26.	Sri Dileep Rajeshwar Tirkey, Railway Judicial Magistrate, Chaibasa (Porahat)	20.01.2011	05.02.2016	<b>05.02.2016</b>

By Order of the Court,

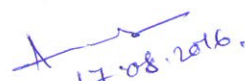
Sd/- Anil Kumar Choudhary

Registrar General

Memo No. 4502 /Apptt

Dated Ranchi the 17<sup>th</sup> August, 2016

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

  
17.08.2016.  
Registrar General